

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4895

ANSWERED ON:26.08.2010

INSTALLATION OF ELECTRONIC DATA CHARGER MACHINE

Patil Shri A.T. Nana

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) whether the Government is aware that Hindustan Petroleum Corporation Ltd. (HPCL) is pressurizing petrol pump owners not to install electronic data charger (EDC) machine of any bank other than ICICI Bank, Axis Bank and American Axis Bank with whom HPCL has signed the commercial agreement;

(b) if so, the details thereof alongwith the reasons therefor;

(c) whether the Federation of All Maharashtra Petrol Dealer Association has made a request to Competition Commission of India in this regard;and

(d) if so, the reaction of the Government thereto?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

(a) to (d) Hindustan Petroleum Corporation Limited (HPCL) is not pressurising its dealers and petrol pump owners regarding installation of Electronic Data Charger (EDC) machine of any bank. The credit cards issued by all the banks are accepted at HPCL Retail Outlets (ROs). All the petrol pump dealers enter into an agreement directly with various banks after which the concerned bank installs these terminals at the petrol pumps. However, HPCL has an agreement with ICICI Bank effective from the year 2001, for giving waiver of surcharge on fuel on its co-branded credit card and this surcharge waiver is applicable only on the ICICI Bank Charge Slip. This issue has been raised by the Federation of All Maharashtra Petrol Dealer Association and the matter is sub-judice with the Competition Commission of India.